

ITEM NO.802

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 17281/2022

(Arising out of impugned final judgment and order dated 18-05-2022
in CO No. 1065/2021 passed by the High Court at Calcutta)

KUMAR OM PRAKASH & ORS.

Petitioner(s)

VERSUS

CALCUTTA LANDING AND SHIPING CO. LTD. & ORS.

Respondent(s)

Date : 31-05-2022 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MS. JUSTICE HIMA KOHLI
(VACATION BENCH)

For Petitioner(s) Mr. Manoj K.Mishra, AOR (Mentioned by)

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

List the matter on 2nd June, 2022, subject to curing
the defects.

(ANITA MALHOTRA)
AR-CUM-PS

(RANJANA SHAILEY)
COURT MASTER